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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For hearing IA 502/19 IA 509/19 IA 510/19	Sec 7 of I&B code 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Ashok Kriplani, IRP Shanmukha Bharadwaz, for IRP

ADVOCATE FOR PETITIONER/s:

Ricab Chand I/S

ARUNI PODDAR, Adv.

Aruni Poddar
9540555810

ADVOCATE FOR RESPONDENT/s:

C. SHANMUKHA BHARADWAZ

For IRP

9986333532

SUDHARSAN SURESH For IRP

Sudharsan
9945743434

S.V. SWANATHAN, Adv.

S.V. SWANATHAN, Adv.

990963220

PTO

ORDER

Heard Shri Ricab Chand I/B along with Shri Aruni Poddar, learned Counsels for the Petitioner and Shri Sudharsan Suresh along with Shri C. Shanmukha Bharadwaz, learned Counsels for the Resolution Professional and Shri S. Viswanathan, Authorized Representative. Learned Counsels for the RP is directed to file reply on IAs duly serving copy to the other side. Post the case for orders on **18.10.2019.**


MEMBER(T)


MEMBER(J)

Puja

Verified

Court Officer